

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

213. IA/5730/2023 IA/3769/2023 IA/4320/2023 IA/4406/2023 IA/5593/2023
IA/816/2024 IA/1132/2024 IA/77/2024 IA/4569/2023 IA/673/2024
IA/1123/2024 IA/1503/2024 IA/1544/2024 IA/1531/2024 IA/1541/2024
IA/3866/2023 IA/3883/2023 IA/4915/2023 IA/749/2024 IA/899/2024
IA/66/2023 IA/2724/2023 IA/4953/2023 IA/5729/2023 IA/4463/2023
IA/933/2024 IA/4574/2023 IA/4564/2023 IA/4566/2023 IA/4567/2023
IA/4568/2023 IA/1989/2024 IA/1229/2024 IA/4204/2023 IA/4688/2023 C.P.
(IB)/979(MB)2022

IN THE MATTER OF

Catalyst Trusteeship Limited

... Petitioner

Vs

Renaissance Indus Infra Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 16.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Pallavii Kaamath (PH)

For the Applicant in IA 749/2024: Adv. Vinay Khatri (PH)

For the Applicant in IA 4204 of 2023: Adv. Chinnmay Bhojane (VC)

For the Applicant in IA4320/23: Adv. Harshul Shah (VC)

for the Petitioner in IA 3769/23, IA 4406/2023

& IA No. 5593/2023: Adv Shavez Mukri (VC)

For the Applicant in I.A. 1132 of 2024: Adv. Amir Arsiwala (VC)

For the Applicant in IA 4915 of 2023, 4953 of 2023

For the Applicant: Prajakta Menezes (PH)

For the Applicant in IA 5730/23, 4574/23, 4564/23, 4566/23,

4567/23 & 4568/23 : Adv. Omkar Deosthale (PH)

& IA 899 of 2024: Adv Mitali Bhatt (VC)

For the RP in IA 4569/23, 1531/23, 673/24, 77/24 1503/24,

1544/24, 1123/24 & 816/24: Adv. Kunal Kanungo (VC)

For the Respondent IA 4688 of 2023: Mr. Priyank Daga R-3 to 6 (VC)

ORDER

IA/3769/2023 IA/4320/2023 IA/4406/2023 IA/5593/2023 IA/816/2024

IA/1132/2024 IA/77/2024 IA/4569/2023 IA/673/2024 IA/1123/2024

IA/1503/2024 IA/1544/2024 IA/1531/2024 IA/1541/2024 IA/3866/2023

IA/3883/2023 IA/4915/2023 IA/749/2024 IA/4953/2023 IA/4204/2023:- The

parties are directed to complete their pleadings before the next date of hearing.

Adjourned to **23.07.2024**. To be taken up at **02:30 PM**.

IA/5730/2023 IA/899/2024 IA/4574/2023 IA/4564/2023 IA/4566/2023

IA/4567/2023 IA/4568/2023:- The parties are directed to complete their

pleadings before the next date of hearing. Adjourned to **01.08.2024**. To be taken

up at **02:30 PM**.

IA/66/2023 IA/2724/2023 IA/4463/2023 IA/933/2024 IA/1989/2024

IA/1229/2024 IA/4688/2023:- The parties are directed to complete their

pleadings before the next date of hearing. Adjourned to **18.07.2024**. To be taken

up at **02:30 PM**.

Sd/-

MADHU SINHA
Member (Technical)

Sd/-

REETA KOHLI
Member (Judicial)

// Avdhesh K Patel //